

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.128**  
CAA-79(ND)/2020

**IN THE MATTER OF:**

Oswal Exports Pvt. Ltd. . 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

....**APPLICANT**

**SECTION**

U/s 131

**Order delivered on 08.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.09.2021.

  
**(Madhu Narula)**  
**Court Officer**